

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00018/2018
(in O.A. No.200/199/2014)

Jabalpur, this Friday, the 26th day of April, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Vinod Sharma S/o Ashok Kumar Sharma Aged about 40 years
R/o House No.50/1 Saidham Colony Ujjain M.P. 456001
2. Narendra Kumar Sahgal S/o Tekchand Sehgal Aged about 43 years
R/o House No.EWS-A Rishi Nagar, Ujjain M.P. 456001
3. Anand Saxena S/o G.P. Saxena aged about 41 years R/o 284
Alakhdham Nagar Ujjain M.P. 456001
4. Nitesh Raman S/o Ashok Prasad about 40 years R/o 271/A
Madhavnagar Ujjain M.P. 456001
5. Pawan Kumar D. S/o Devidayal aged about 41 years R/o 274/A
Madhavnagar Railway Colony Ujjain 456001
6. Neelesh Katiyar S/o Yasodanandan aged about 33 years R/o 274
Madhavnagar Railway Colony Ujjain M.P. 456001
7. Vinod Yadav, S/o R.S. Yadav, aged about 38 years R/o 9 Amber
Colony Ujjain M.P. 456001
8. Abdul Rauf S/o Abdul Mazid aged about 41 years R/o 208 c
Gaughat Railway Colony Ujjain M.P. 456001
9. Manoj Kumar G. S/o Gopal Ram G. Aged about 42 years R/o 7
Keshav Nagar Ujjain M.P. 456001
10. Manoj Kumar Singh S/o Surendra Kumar Singh Aged about 38
Years, R/o 208 Gaughat Railway Colony Ujjain M.P. 456001
11. Neeral Kumar R. S/o Raj Kishore Prasad Singh aged about 38
years R/o B/39 Vivekanand Colony Ujjain M.P. 456001

-Petitioners

(By Advocate-**Shri M.N. Banerjee**)

V e r s u s

1. Anil Kumar Gupta, General Manager, Western Railway Church Gate Mumbai PIN 400020
2. M. Goel, Chief Personnel Officer, Western Railway Church Gate Mumbai PIN 400020
3. R.N. Sonkar Divisional Railway Manager, Western Railway Ratlam, Office Divisional Railway Manager, Ratlam MP 457001
4. Manoj Kumar Sharma, Ex. Divisional Railway Manager, Through General Manager, Western Railway Church Gate Mumbai PIN 400020
5. P.K. Gopi Kumar Senior Divisional Personnel Officer, Western Railway Ratlam, Office of Divisional Railway Manager, Ratlam Division Ratlam M.P. 457001

- Respondents

(By Advocate-**Shri Arun Soni**)

O R D E R (Oral)

By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioners for non compliance of the order dated 02.08.2017 passed by this Tribunal in O.A. No.200/00199/2014 (Annexure C/1).

2. Respondents have filed their reply. They have submitted that the said order of the Tribunal had been challenged by the respondents by filing W.P. No.1479 and 1483/2017 before the Hon'ble High Court of Madhya Pradesh at Indore Bench. The same was dismissed vide order dated 02.01.2018. The said order of

Hon'ble High Court has been challenged before the Hon'ble Supreme Court by filing SLP (Civil) Diary No(s).30694/2018.

3. Accordingly, this Contempt Petition is not maintainable at this stage. Hence, Contempt Petition is dismissed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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